

02.11.2000 Hon. Mr. Justice R.R.K. Trivedi, VC
 Hon. Mr. S. Biswas, A.M.

Heard Sri O.P. Khare, holding
 brief of Sri A.N. Sinha for applicant
 and Sri Pantay Srivastava, holding
 brief of Sri Satish Chaturvedi,
 learned Counsel for the respondents.

Both the Counsel have submitted
 that the controversy raised in this
 application ~~has~~^{is} already stands
 concluded by order of this Tribunal
 dated 22.8.2000 passed in OA No 733/94
 and 734/94 and this application
 may be dismissed. The application
~~is~~ is accordingly dismissed. There
 will be no order as to costs.

Sd/-
 A.M.

 VC

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